

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF LF FINANCIAL SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	LF FINANCIAL SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/03/2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES- NCT OF DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65990DL2020FTC362642
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-2/5 Model Town - II New Delhi- 110009
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13 th July, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	ANANG KUMAR SHANDILYA Registered Address- T9 1904 Exotica Dreamville Sector 16c Greater Noida West (Noida Extension) Near Gaur City 2 Gautam Buddha Nagar, Uttar Pradesh-201318 Email Id- csanang@gmail.com Ph. No.- 9711914380 Registration No.- IBBI/IPA-002/IP-N00882/2019-20/12826 Communication Address for claims- 2 nd Floor, Moolchand Towers, Sector - 22, I Block, Noida - 201301
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th August 2022

Notice is hereby given that the LF Financial Services Private Limited has commenced voluntary liquidation on 13th July 2022. The stakeholders of LF Financial Services Private Limited are hereby called upon to submit a proof of their claims, on or before 12th August 2022 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



ANANG KUMAR SHANDILYA
LIQUIDATOR

IBBI/IPA-002/IP-N00882/2019-20/12826

DATE: 15th July 2022

PLACE: Noida